GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 3460. TO BE ANSWERED ON WEDNESDAY, THE 22ND MARCH, 2023.

SISFS

3460. SHRIMATI JASKAUR MEENA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the salient features of the Startup India Seed Fund Scheme (SISFS);
- (b) the details of the funds sanctioned, allocated and utilized so far under this programme in Rajasthan;
- (c) the details of the targets fixed and its achievements made so far;
- (d) whether this scheme is proving to be a boon across the country;
- (e) if so, the details thereof; and
- (f) whether the Government has constituted an Expert Advisory Committee (EAC) for the comprehensive execution and monitoring of the scheme and if so, the details thereof?

ANSWER वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

(a): The Government under Startup India initiative implements the Startup India Seed Fund Scheme (SISFS) which was approved for a period of 4 years starting from 2021-22. The Scheme provides financial assistance to startups for proof of concept, prototype development, product trials, market entry and commercialization.

> Under SISFS, as per provisions of the Scheme, the Government has constituted an Experts Advisory Committee (EAC) which is responsible for the overall execution and monitoring of the SISFS. The EAC evaluates and selects incubators for allocation of funds under the Scheme. The selected incubators thereon shortlist the startups based on certain parameters outlined in Scheme guidelines.

(b): Under SISFS, for the State of Rajasthan, the EAC has approved (sanctioned) Rs. 33.50 crore to 9 incubators as on 28th February 2023. In accordance to the guidelines of the Scheme, the funds approved to the incubators are disbursed (utilised) in milestone based tranches. For the Incubators approved from the State of Rajasthan, Rs. 15.65 crore has been disbursed to them as on 28th February 2023. (c) to (e): The Startup India Seed Fund Scheme is approved for a period of 4 years starting from 2021-22. SISFS is implemented with effect from 1st April 2021 with a corpus of Rs. 945 crore. The Scheme is enabling financial assistance to startups from across the country for proof of concept, prototype development, product trials, market entry and commercialization.

As on 28th February 2023, under SISFS, 148 incubators have been approved so far from 25 States and UTs for support of Rs. 537.25 crore. Rs. 235.247 crore has been disbursed under this scheme to 136 incubators. The approved incubators have selected 872 startups from 31 States and UTs for support of Rs. 142.633 crore.

- (f): Under SISFS, as per provisions of the Scheme, the Government has constituted an Experts Advisory Committee (EAC) which is responsible for the overall execution and monitoring of the SISFS. The EAC evaluates and selects incubators for allocation of funds under the Scheme. As per Scheme guidelines (as available online at https://dpiit.gov.in/startup-india/startup-india-initiative), the EAC comprises of the following members:
 - i. Chairman, an individual of eminence
 - ii. Financial Advisor, DPIIT or his representative
 - iii. Additional Secretary/ Joint Secretary/ Director/ Deputy Secretary, DPIIT (Convener)
 - iv. Representative of Department of Biotechnology (DBT)
 - v. Representative of Department of Science & Technology (DST)
 - vi. Representative of Ministry of Electronics and Information Technology (MeiTY)
 - vii. Representative of Indian Council of Agricultural Research (ICAR)
 - viii. Representative of NITI Aayog
 - ix. At least three expert members nominated by Secretary, Department for Promotion of Industry and Internal Trade (DPIIT) from the startup ecosystem, investors, experts in the domain of R&D, technology development and commercialization, entrepreneurship and other relevant domains.
